troops deployed along the International Border have been sensitized and the following actions are being taken:

- (i) During meetings/conferences, at different levels with Bangladesh Rifles, the BSF emphasize the sharing of actionable information and extend mutual cooperation;
- (ii) Close coordination with other agencies including State Government agencies;
- (iii) Round the clock surveillance of the border by patrolling;
- Civ) Conduct of special operations;
- (v) Up-gradation of intelligence net-work;
- (vi) Augmentation of strength for patrolling/naka duties;
- (vii) Erection of border fencing and construction of border roads; and
- (viii) Modernization of BSF and other police force;

As regards to the national border with Nepal, this issue was discussed in the Home Secretary level meeting in Jan.-Feb., 2004 and both sides agreed to take steps to prevent human trafficking in a mutual cooperative manner.

Rape of a minor girl in Safderjung Hospital

1498. SHRI BALAWANT *alias* BALAPTE: SHRI KRIPAL PARMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are aware of an alleged rape of a minor girl by an intern of Safderjung Hospital recently;
- (b) whether the hospital administration failed to provide safety and security to women patients, visitors and nurses;
- (c) whether there was any delay in investigation process resulting into loss of vital evidence and if so, the responsibilities fixed against the investigating officer for dereliction of duties;
 - (d) whether the National Commission for Women inquired into the case

and if so, the action taken by Government to implement the recommendations; and

(e) the action taken by Government to avoid recurrence of such incidents in the hospital?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT): (a) to (e) The information is being collected and will be laid on the Table of the House.

Agricultural land rendered waste due to barbed wire fencing

- 1499. SHRI T.S. BAJWA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the details of agriculture land rendered waste by putting barbed wire fencing along with Indo-Pak border in Jammu and Kashmir;
 - (b) whether any survey has been conducted in this regard; and
- (c) if so, the details and criteria adopted to compensate farmers whose lands have been affected?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT): (a) to (c) No agricultural land has been rendered waste due to fencing on the Jammu International Border, except for the land which is coming under the fencing. Erection of barber wire fencing requires land having a width of only 44 feet. So far fencing in length 147 kms has been completed. A proposal for acquiring private land has been submitted to the revenue authorities for acquisition of land and effecting payment.

Internal security system

- †1500. SHRI JANESHWAR MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the internal security system of the country has collapsed;

[†]Original notice of the question was received in Hindi.